

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1904
ANSWERED ON:06.12.2005
MORE POWER TO SHRC
Reddy Shri Karunakara G.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Chairman of the National Human Rights Commission (NHRC) has expressed dissatisfaction over the functioning of the State Human Rights Commissions (SHRC) and stated that State Governments have to do a lot to make the institutions more effective and meaningful; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) & (b): In the meeting of National Human Rights Commission (NHRC) and State Human Rights Commission held in May, 2005, the Chairperson had expressed concern that only some States had set-up Human Rights Commissions. He had urged that those States, which so far had not constituted Human Rights Commission, to do so expeditiously. The Chairperson had further emphasised that the States must appreciate the role of the Commissions in its correct perspective.